

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 776 of 2020**

**IN THE MATTER OF:**

**Mateshwari Minerals**

**...Appellant**

**Versus**

**Jet Granito Pvt. Ltd.**

**...Respondent**

**Present: -**

**For Appellant: None**

**For Respondent: Mr. Shail Shah Amin, Advocate**

**O R D E R**  
**(Virtual Mode)**

**27.11.2020** Mr. Shail Shah Amin, Learned Counsel representing on behalf of the Respondent, informs this Tribunal that some time may be granted to the Respondent side to file Reply Affidavit and accordingly time is granted till **17<sup>th</sup> December 2020** to file Reply Affidavit. The Respondent side shall ensure that the copy of Reply/Response of the Respondent be served to the Appellant side four days before the next date of hearing.

It is open to the Appellant side to file Rejoinder, if any.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**